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**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC. VII-64/2000(Pt.)/11122/A**

From :- Shri Utpal Rajkhowa,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Smti. Bijay Lashmi Boruah,  
Presiding Officer, Labour Court,  
Guwahati, Assam.

Dated Guwahati the 17<sup>th</sup> November, 2023.

Sub: **Casual leave.**

Ref:- Your emails dated 26.10.2023, 30.10.2023 and  
letter No. LCG.11/2002-03/912 dtd. 31.10.2023.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 25.10.2023, 26.10.2023, 27.10.2023 and 30.10.2023, alongwith station leave permission, from the morning of 25.10.2023 till the morning of 31.10.2023**, has been granted. Further, the Presiding Officer, Industrial Tribunal, Guwahati, Assam and in his absence, the District & Sessions Judge, Kamrup (Metro) would remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-  
**REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-64/2000(Pt.)/11123-11125/A, dated**

17.11.2023

Copy to:

1. The District & Sessions Judge, Kamrup (Metro).
2. The Presiding Officer, Industrial Tribunal, Guwahati, Assam.
- ✓ 3. The Project Manager, Gauhati High Court.

17/11/23  
**REGISTRAR (VIGILANCE)**